

Securities Appellate Tribunal  
 THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Dr. C.K.G. Nair, Member/Justice M. T. Joshi, Judicial Member  
 Coram - Presiding Officer//Members."

CIVIL CAUSE LIST OF DATE :05/08/2019 AT 10:30 A.M.

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b>Part Heard - Further Hearing -</b>				
1	SEBI Appeal	49/2017	Ion Exchange Enviro Farms Ltd. Vs. SEBI	Somasekhar S., Adv i/b - Vox Law Gaurav Joshi, Sr. Adv. i/b K. Ashar and Co.
<b>Admission Disposal</b>				
2	SEBI Appeal & Misc. App. No. 18/2016	10/2016 Alw	Anand Rathi Share and Stock Brokers Ltd. Vs. SEBI	P.N.Modi, Sr. Adv. i/b Purohit and Co.  Gaurav Joshi, Sr. Adv - i/b The Law Point
	SEBI Appeal	29/2016 Alw	Greshma Shares and Stocks Limited Vs. SEBI	Poonam Gadkari, Adv-i/b Juris Matrix Partners LLP  Gaurav Joshi, Sr. Adv i/b The Law Point
	SEBI Appeal	196/2016	Sushil Financial Services Pvt. Ltd. Vs. SEBI	Prakash Shah, Adv. i/b Prakash Shah and Associates Gaurav Joshi, Sr., Adv i/b ELP
3	SEBI Appeal	228/2017	Alka India Limited Vs. SEBI and Anr.	Shubhangi Chavan, Advocate V.Kanade., Adv-i/b LegasisP artner-R1 Manish C-R2
4	SEBI Appeal	51/2018	Mr. Rajeev Thakkar and Ors. Vs. SEBI and Ors.	Somasekhar Sundaresan, Adv. i/b Regstreet Law M.Doctor, Sr. Adv-R1, P.Par ekh-R2 to 10 R. Valanju R13

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5	SEBI Appeal	232/2018	Mohammad Salim and Ors Vs. SEBI	Shiv Shankar Banerjee, Adv. i/b Yogesh Kanchan, Adv. Mustafa Doctor, Sr. Adv. i/b The Law Point
6	SEBI Appeal	296/2018	Bhansali Value Creation Pvt. Ltd. Vs. BSE Ltd. and Others	Rinku Valanju, Adv. i/b R.V. Legal V. Shah, Adv.-R1, Sachin, C, A dv.-R2, K. Desai, Adv.-R3
7	SEBI Appeal & Misc. App. No. 420/2019 Alw	417/2018	Ashok Shival Rupani and Anr. Vs. SEBI	Y. Choksy, Adv. i/b Ganesh and Co., Advocates Karan Bhosale, Adv. i/b Legasis Partners
	SEBI Appeal & Misc. App. No. 421/2019	440/2018	Ashok Shival Rupani and Ors. Vs. SEBI	Y. Choksy Adv. i/b Ganesh and Co., Advocates V. Jhavar, Adv. i/b The Law Point
8	SEBI Appeal & Misc. App. No. 371/2019 & Misc App. No. 376/2019	440/2018	Panoramic Universal Limited Vs. SEBI	Rahul Das, Adv. i/b Finsec Law Advisors Karan Bhosale, Adv. i/b Legasis Partners
9	SEBI Appeal & Misc. App. No. 397/2018	449/2018	Gauravi Parikh Vs. SEBI	Deepak Dhane, Adv i/b Joby Mathew and Associates Karan Bhosale, Adv. i/b Desai and Diwanji
10	SEBI Appeal	471/2018	KSBL Securities Ltd. Vs. National Stock Exchange of India Limited	Prakash Shah, Advocate  Nimay Dave, Adv. i/b Manilal Kher Ambalal and Co.
11	SEBI Appeal & Misc. App. No. 53/2019	90/2019	Rameshwar Shaw Vs. SEBI and Anr.	Chetan Alai, Advocate  Karan Bhosale, Adv i/b ELP

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12	SEBI Appeal & Misc. App. No.	94/2019 155/2019	Mr. Vipul Bhagwandas Shah Vs. SEBI	S.Bachhawat, Adv i/b Harsh Kesharia, Advocate Vivek Shah, Adv. i/b ELP

**MA Hearing**

13	Misc. Application In Appeal No. Appeal No. Appeal No.	408/2019 60/2019 with 61/2019 with 46/2019 AIW	Lokmangal Agro Industries Ltd and Others Vs. SEBI	Somaskhar S., Adv, Rajesh N, Adv- Vishesh Law Services  Mr. Gaurav Joshi, Sr Advocate-i/b The LP
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**Admission Disposal -----**

	SEBI Appeal & Misc. App. No.	46/2019 422/2019 AIW	Lokmangal Agro Industries Limited Vs. SEBI	Rajesh Nagori, Adv. i/b M/s. Vishesha Law Services  Gaurav Joshi, Sr. Adv. i/b The Law Point
	SEBI Appeal "	60/2019 AIW	Lokmangal Agro Industries Limited and Ors. Vs. SEBI	Somasekhar S., Adv. i/b M/s. Vishesha Law Services  Gaurav Joshi, Sr. Adv. i/b The Law Point
	SEBI Appeal & Misc. App. No.	61/2019 423/2019	Smita Subhash Deshmukh and Ors. Vs. SEBI	Somasekhar S., Adv. i/b M/s. Vishesha Law Services  Gaurav Joshi, Sr. Adv. i/b The Law Point
14	SEBI Appeal & Misc. App. No. & Misc. App. No.	91/2019 52/2019 149/2019	J K Prasad HUF Vs. SEBI and Anr.	Chetan Alai, Advocate  Karan Bhosale, Adv i/b ELP

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15	SEBI Appeal	153/2019	Amit Kumar Vs. SEBI	Amit Gupta, Advocate Mr. Vivek Shah, Advocate- i/b ELP
	SEBI Appeal	154/2019	Nupur Agarwal Vs. SEBI	Amit Gupta, Advocate Mr. Vivek Shah, Advocate- i/b ELP
	SEBI Appeal	155/2019	Anuj Kumar Agarwal Vs. SEBI	Amit Gupta, Advocate Mr. Vivek Shah, Advocate- i/b ELP
	SEBI Appeal	156/2019	Smita Agarwal Vs. SEBI	Amit Gupta, Advocate Mr. Vivek Shah, Advocate- i/b ELP
	SEBI Appeal	157/2019	Radha Rani Vs. SEBI	Amit Gupta, Advocate Mr. Vivek Shah, Advocate- i/b ELP
	SEBI Appeal	158/2019	Amit Kumar Agarwal HUF Vs. SEBI	Amit Gupta, Advocate Mr. Vivek Shah, Advocate- i/b ELP

  
21/8/19

REGISTRAR  
SECURITIES APPELLATE TRIBUNAL  
MUMBAI